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Title: The Minister of Finance laid a statement regarding status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Finance on Demands for Grants (2011-12), pertaining to the Department of Revenue, Ministry of Finance.

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): Madam, I beg to lay a statement regarding the status of implementation of the recommendations contained in the 34th Report of the Standing Committee on Finance on Demands for Grants (2011-12), pertaining to the Department of Revenue, Ministry of Finance...(*Interruptions*)

The Standing Committee on Finance presented the 34th Report to the Lok Sabha on 30th June, 2011.

In the 34th Report, the Committee deliberated various issues relating to the Department of Revenue and made 15 recommendations where action was called on the part of the Government. *Inter-alia*, the recommendations relate to Systems and Data Management, Collection of taxes, Revenue foregone, Unaccounted Money, Refund cases and interest paid on refunds etc. The action taken replies on these recommendations were furnished to the Committee on 27th September, 2011.

The statement reflecting the current status of implementation of the recommendations contained in the 34th Report of Standing Committee on Finance is being laid on the Table of the House.

I would not like to take valuable time of the House to read out the contents of the Statement. I would request that these may be taken as read.
